

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 88/16	TP 250/17	Hearing	560(6)	Anchor Lines Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Basaraoji v. Sabarad
Advocate
9448050800

Karnataka Housing
Board

Phy
for

A.D. Sangeetha.

petⁿ.

Sangeetha.

Representative of counsel for petitioner is present. Counsel for R-2 is also present.
Objections were already filed on behalf of R-2.

For hearing as a last chance, list it on 18.08.2017.

MEMBER (J)

MEMBER (T)